

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 660 OF 2016 IN  
DFR NO. 3464 OF 2016**

**Dated: 13<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Vasavadatta Cement, Unit of Kesoram Industries Ltd. .... Appellant(s)  
Vs  
Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : ----

**ORDER**

List the matter on **14.12.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/vt**

**(Justice Ranjana P. Desai)  
Chairperson**